OFFICE OF THE CHIEF JUDICAL MAGISTRATE SOUTH, DISTRICT COURT SAKET: NEW DELHI -110017

ORDER

Pursuant to the letter bearing no. 5954-5955/DHC/Gaz.IIB/G-7/2025 of the Hon'ble High Court of Delhi, it is hereby ordered to all the magistrate courts of this district that all the cases pertaining to the financial institutions and the telecom companies under section 138 of NI Act, 1881, wherein the total amount of cheque(s) in question is upto Rs. 50,000/- be transferred to the Evening Court no.-5 with immediate effect.

Note: Ahlmads and Assistant Ahlmads of all the magistrate courts are directed to identify the above said cases in the daily cause list and directly transfer those cases to Evening Court No. 5 one day in advance before the next date of hearing and get them allocated to Evening court through Computer Branch, South District and file the compliance report to the office of undersigned. List of transferred cases be also displayed separately on the notice boards of concerned magistrate courts alongwith daily cause lists.

(Mridul Gupta)
Chief Judicial Magistrate (South)
Saket Courts, New Delhi

48127 - 48187

No. _____/CJM/South/SARET/ND/2025

New Delhi, Dated: 15.11.2025

Copy forwarded to:-

The Registrar General, Hon'ble High Court of Delhi, Sher Shah Road, New Delhi.
 (Through: Ld. Principal District & Sessions Judge, South, District Court, Saket, New D

2. The Ld. Principal District and sessions Judges, Head Quarters, West, North East, East, Shahdara, Patiala House Courts, North, North-West, South-East, South West, RACC, Delhi.

3. All Ld. CJMs Central/West THC, South-West Dwarka, North/North-West Rohini, New Delhi Patiala House, North-East/East/Shahdara KKD, South-East Saket, Rouse Avenue, Delhi.

4. The Ld. Secretary DLSA South/South-East, Saket Court, Delhi.

5. The CP, Delhi, The DCP South/South-East Through Chowki Incharge, Saket Court Complex, Delhi.

- 6. The I G (Prison), Tihar Jail, Delhi/New Delhi, The Supdt. Central Jail, Delhi through A.O. (J) R&I Branch, South District, Saket Court, New Delhi.
- 7. The Directorate of Prosecution Delhi, The Chief Public Prosecutor, South/South East District/Saket.

8. The Lock Up Incharge, Saket Court, Delhi.

9. The Secretaries, Bar Associations, Saket, THC, PHC, KKD, Rohini, RACC and Dwarka, Delhi.

10. The Incharge, District Courts Web-Site Committee, Tis Hazari Courts, Delhi.

- 11. The office of Ld. Principal District and Sessions Judge, South District, Saket Court, New Delhi.
- 12. The Incharge, Computer Branch, Saket Court, Delhi.
- 13. The E-Sewa Kendra, Saket Court Complex, Delhi.

14. The Notice Board, Saket Court Complex, Delhi.

15. The Incharge, Video Conferencing Room, Saket Court, Delhi.

16. The Incharge, Office of Ld. CJM, South District, Saket Court, Delhi.

(Mrjďul Gupta) Chief Judicjal Magistrate (South)

Saket Courts, New Delhi

ATTENDANCE SHEET POOL CAR SECTION, SAKET COURTS (SOUTH)

DATED _____ MORNING / EVENING

S. No	Name	Father's Name	DESIGNAT ION	E. Code	Signature
1	Sh. Vishal Ar <u>o</u> ra	Sh.Ravinder Arora	J.A	33574959	
2	Sh. Kuldeep Singh Bisht	Sh. Malu Singh	Driver	10030	Attached with Ld. PD&SJ(S)
3	Sh. Saleem Sekh	S/o Sh Mukhtair Sekh	Driver	(Contract basis)	Attached with Ld. PD&SJ(S)
4	Sh. Vinod Kumar-I	S/o Sh. Kalyan Singh	Driver	61948085	Attached with Ld. PD&SJ(SE)
5	Sh. Vijay Kumar	Lt. Sh. Giriraj Singh	Driver	13265358/ 10100	Attached with Ld. PD&SJ(SE)
6	Sh. Rajinder Kumar	Sh. Puran Lal	Driver	10082	
7	Sh. Dinesh Solanki	Sh. Jai Bhagwan	Driver	10050	
8	Sh. Surender Pal	Late. Sh. Prem Singh	Driver	10055	
9	Sh. Vinod Kumar	Sh. Kishan Lal	Driver	10047	
10	Sh. Sat Narain	Sh. Laxmi Narain	Driver	92471227	
11	Sh. Raju Tiwari	S/o Vinod Tiwari	Driver	52445217	
12	Sh. Chander Prakash	Sh∴ Ishwar Singh	Driver	10022	